

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 17th APRIL, 2024, 10:30 A.M.

CP No. 46/CB/2022

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Swarnalata Mishra -Vs- Utkal Computer Care Pvt. Ltd.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Saswat Kumar Acharya, Adv.
 Ms. S. Pholgu, Adv.
 Mr. Abhijeet Agarwal, Adv.
 Mr. Jaish Joshi, Adv.
 Mr. Subham Agrawal, Adv.
 Ms. Jagruti Sahoo, Adv.

For Respondent (s)

Mr. Satya Smruti Mohanty, Adv.
 Mr. Sarvavid Subash Pradhan, Adv.
 Mr. Goutam Rai, Adv.
 Mr. Gyaninee Nayak, Adv.
 Mr. Pratyusha Mohanty, Adv.
 Mr. Sambit Sekhar Moharana, Adv.

ORDER

Both sides counsel present. Pleading completed in this matter. For hearing, matter adjourned to 19.06.2024.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)